

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.332/KB/2010
IA.No.211/KB/2017
IA. No.408/KB/2017
IA. No. 384/KB/2017
IA No. 385/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th October 2017, 10.30 A.M

Name of the Company		Axis Infracon Pvt.Ltd & Anr. -Versus- Padam Mercantile Pvt.Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mrs. Manju Agarwal, Adv } I.A.No. 384 of 2017
2. Mr. Dajrang Murat, Adv } For Gopal Sarda
Bajrang Murat
27/10/2017

D. N. Sharma, Adv for respondents
27/10/17

1. Mr. Pramit kr. Ray, Sr. Adv
Mr. A. Kanodia, Adv
Mr. S. Sarkar, Adv
Mr. A. Das, Adv } for R1

27/10/17

1. Sharmak Mitra, Adv.

27/10/17

1. ARITRO DAS, Adv

for R2

2. SANJEEV TRIVEDI

27/10/17

27-10-2017 - CP No. 332/KB/2010-IA No. 211/KB/2017- 408/KB/2017-IA
No.384/KB/2017 - IA No. 385/KB/2017 - Axis Infracon Pvt. Ltd. & Anr Vs. Padam
Mercantile Pvt. Ltd. & Ors.

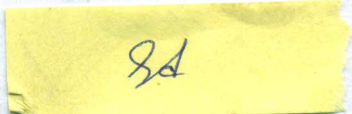
ORDER

The Ld. Counsel for the petitioner and the Ld. Counsel for the respondent(s) are present.

The matter could not be heard due to paucity of time.

List on 13-12-2017 for argument.


(Jinan KR)
Member(J)


(Vijai Pratap Singh)
Member(J)